

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING
IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Date : 18-09-2024 The matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBER]

For Petitioner(s) Mr. Garv Singh, Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Read the office report dated 27th August, 2024. It appears that service of notice is complete by way of publication.
2. List the special leave petition before an appropriate Bench in due course.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)